

SUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED):

(a). Yes, Sir.

(b) Delhi Administration has reported that as on 20.4.1992, a total of 1114 wholesale licences issued under the Delhi Food-Grains and Oilseeds Dealers Licensing Order 1988 were operative; and 187 applications were under process.

(c) Delhi Administration has indicated that issue licences is a continuing process, and that applications are disposed of expeditiously.

[Translation]

Licence Fee Against Political Parties

8367 SHRI SANTOSH KUMAR GANGWAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount of rent or licence fee outstanding against various political parties till 1991 for the government buildings allotted to them;

(b) the details of the amount of rent and the repair and other alteration dose outstanding against them;

(c) whether the Government propose to write off these dose;and

(d) if not, the action being taken to recover this amount?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) As per the statement enclosed.

(b) No amount is outstanding as dues relating to repairs and alterations.

(c) and (d) In all these cases the parties have been asked to pay the dues. In some oases legal action under the provision of PP (E) Act, 1971 has also been initiated. The question of writing off" of any dose would arise and may be considered after all other efforts, including legal action, to realised after all other efforts, including legal action, to realise the dues fall.

STATEMENT

S No	Name of the Political Party	Particulars of accomodation allotted	Amount due as on 31 12 91 ,
1	2	3	4
1	Lok Dal	Suite No 1 V P House	Rs 2 309 00
2	Janta Dal	St No 43 V P House	Rs 510 00
3	Jarta Party	St No 115 V P House	Rs 175 00
4	Socialist Party	St No 16 17 104 & 80 No 40 V P House	Rs 1 32 851
5	Swatantra Party	St No 203 V P House	Rs 16 831
6	A I A D M K Party	St No 513 V P House	Rs 3,139
7	S S P Parliamentary Party	St No 20 V P House	Rs 1,860
8	Congress (I) in Parliament*	S IV/209 R K Puram ND	Rs 240 00
9	-00	S IV/13* R K Puram ND	Rs 240 00

S No	Name of the Political Party	Particulars of accommodation allotted	Amount due as on 31 12 91
1	2	3	4
10	do	S IV/892 R K Puram, ND	Rs 240 00
11	-do	78 ¹ L 8 Nagar	Rs 420 00
12	do	74-B/ S-IV DIZ Area	Rs 305 00
13	-do	87- Y/S - IV, DIZ Area	Rs 92 00
14	A I C C (I) (Sh J N Mishra)	12, Park Lane	Rs 300 00
15	A I C C (I)	3 Raisina Raod	Rs 58 934 00
16	A I C C	5, Raisina Raod	Rs 9, 41 210
17	D P C C (I)	2, Talkatora Road	Rs 1 63,230
18	Janta Dal (Samajwadi)	16, Dr R P Road	Rs 5 000 00

S.No	Name of the Political Party	Particulars of accommodation allotted	Amount due as on 31.12.91
1	2	3	4
19	Janta Dal (Samajwadi)	13, Windsore Place	Rs 8,500 00
20	Lok Dal (A)	15, Windsor Place	Rs 1,25,084 00
21	Lok Dal (B)	3, Pt Pant Marg	Rs 1,13,960 00